

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

-----  
**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
-----

**APPLICATION NUMBER : --**  
**PETITION NUMBER : CP(IB)/190(CHE)2021**  
**NAME OF THE PETITIONER : Tata Capital Financial Services Ltd**  
**NAME OF THE RESPONDENT(S) : R L Rekha**  
**UNDER SECTION : Sec 95(1) of IBC, 2016**  
-----

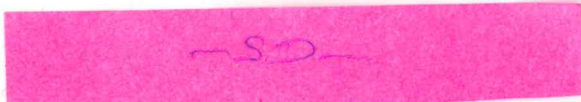
**ORDER**

None appears for the Petitioner.

In view of the pendency of the matter before the Hon'ble Supreme Court in case no.WP(C)/510/2022, **Sanjay Singal &Anr Vs Union of India &Ors**, post this matter on **18.12.2023** for further hearing.

  
**RAVICHANDRAN RAMASAMY  
MEMBER (TECHNICAL)**

ss

  
**JYOTI KUMAR TRIPATHI  
MEMBER (JUDICIAL)**